

LOK SABHA
UNSTARRED QUESTION NO. 930
TO BE ANSWERED ON 17th DECEMBER, 2018

BS-VI EMISSION NORMS

930. SHRI ASADUDDIN OWAIISI:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is going to introduce sale of BS-VI norms vehicles from April 1, 2020 to curb pollution across the country and if so, the details thereof;
- (b) whether the Hon'ble Supreme Court has ruled that BS-IV vehicles would not be allowed to ply after April 1, 2020 and if so, the details thereof;
- (c) whether the Hon'ble Supreme Court has turned down the plea of the Government and Automobile Industry for a six month window to sell their existing stock of vehicles; and
- (d) if so, the details thereof along with the steps taken/being taken by the Government to help Automobile industry in this regard which is already reeling under great losses?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)
MINISTER OF PETROELUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

- (a): Ministry of Road Transport & Highways has informed that, vide Notification No. GSR 889(E) dated 16.09.2016, it has mandated mass emission standard for BS-VI throughout the country with effect from April 1, 2020, to bring down emission.
- (b) to (d): The Hon'ble Supreme Court on 24th October 2018, has ordered that no motor vehicle conforming to the emission standard BS-IV shall be sold or registered in the entire country with effect from 1.4.2020.